## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

367 (ND) 2017 (Appeal No. 128/2017)

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: M/s Redefine Investment Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME **DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

Present: Mr. Manoj Kumar, FCS

Ms. Lakshmi Gurung, Standing Counsel for Income Tax Deptt.

## **ORDER**

Reply of the ROC has been filed. Ms. Lakshmi Gurang, Standing Counsel for the Income Tax Department is present and accepts notice on behalf of the Income Tax Department. Reply, if any, be filed.

To come up on 14th December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)